

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of Article 352)

SHRI HARI VISHNU KAMATH (Hoshangabad): I seek in all humility the leave of the House to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI H. V. KAMATH: I introduce the bill.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of Article 74)

श्री कचर लाल गुप्ता (दिल्ली सबर) :
मैं प्रस्ताव करता हूँ कि मुझे संविधान में संशोधन करने वाले एक विधेयक को पेश करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री कचर लाल गुप्ता : मैं विधेयक को पेश करता हूँ।

PROVIDING OF EMPLOYMENT, PAY-
MENT OF UNEMPLOYMENT AL-
LOWANCE AND UNEMPLOYMENT
INSURANCE SCHEME BILL*

SHRI PRASANNBHAI MEHTA (Bhavnagar): I beg to move for leave to introduce a Bill to provide for employment to all citizens of not less than 15 years of age, payment of unemployment allowance and for unemployment insurance scheme."

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for employment to all citizens of not less than 15 years of age, payment of unemployment allowance and for unemployment insurance scheme."

The motion was adopted.

SHRI PRASANNBHAI MEHTA: I introduce the Bill.

MR. DEPUTY-SPEAKER: Now, the House stands adjourned till 3P.M. to-day.

10.15 hrs.

*The Lok Sabha adjourned till Seven-
teen of the Clock.*